

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1592
TO BE ANSWERED ON 12.12.2023**

OLD AGE HOMES IN MAHARASHTRA

1592. SHRI RAJAN VICHARE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the total number of old age homes constructed and the facilities being provided to the persons living in these homes in Thane district in Maharashtra;
- (b) whether such old age homes have been constructed for senior citizen and facilities provided as per the norms;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has taken any steps for the welfare of the senior citizens and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): The Department of Social Justice and Empowerment is implementing Integrated Programme for Senior Citizens(IPSrC), a component of the scheme of Atal Vayo Abhyuday Yojana(AVYAY), under which grant-in-aid is provided to Non-Governmental/Voluntary Organizations for running and maintenance of Senior Citizens' Homes(old age homes), continuous care homes, etc., for providing facilities like shelter, nutrition, medicare and entertainments free of cost to indigent senior citizens. Under the IPSrC, there is no provision for construction of old age home. Presently a total of 49 Senior Citizens' Homes (old age homes) are assisted in the State of Maharashtra under the IPSrC. However, no Senior Citizen Home (old age home) is assisted in Thane district in Maharashtra.

(d): For welfare of senior citizens, the Government of India, besides the IPSrC, has already the following taken steps:-

- i. National Policy on Older Persons, 1999 – to reaffirm the commitment to ensure the well-being of the older persons, is already in existence. The Policy envisages State support to ensure, *inter-alia*, financial security, healthcare and nutrition, shelter, education, welfare, protection of life and property to senior citizens and availability of services to improve the quality of their lives.

- ii. Maintenance and Welfare of Parents and Senior Citizens Act, 2007 – for providing maintenance to the parents and senior citizens.
- iii. State Action Plan for Senior Citizens – For providing Grant-in-aid to States/Union Territories for State-specific activities for senior citizens.
- iv. Rashtriya Vayoshri Yojana – For providing aids and assistive living devices free of cost to eligible senior citizens who suffer from age related disabilities/infirmities for bringing near normalcy in them.
- v. Elderline - Toll-free number 14567 operational from 8 a.m. to 8 p.m. for providing free information, guidance, emotional support and field intervention in cases of abuses and rescues and also addressing grievances of the senior citizens.
- vi. Senior-care Ageing Growth Engine(SAGE)- For providing Government support in the form of equity (maximum 49%) to start-ups for providing goods/services to senior citizens.
- vii. Old Age Pension – The Ministry of Rural Development provides pension to the BPL senior citizens under the Indira Gandhi National Old Age Pension Scheme.
